

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MEETI DEVELOPERS PRIVATE LIMITED**

**OPERATING IN THE REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA**  
**(For Project Specific: Lot No 6: Bandra Project at New Kamal Kunj CHS, Plot No. 417A,**  
**33rd Road,0020Bandra West, Mumbai, Maharashtra 400050)**  
**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Meeti Developers Private Limited PAN No. AAECM6425E CIN No - U45200MH2006PTC161119
2.	Address of the registered office	1st Floor, MMC Centre, Vikas Park, Link Road, Malad West, Mumbai - 400064, Maharashtra, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL :	Email request be sent to: cirp.meeti@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Email request be sent to: cirp.meeti@gmail.com
10.	Last date for receipt of expression of interest	09.10.2024
11.	Date of issue of provisional list of prospective resolution applicants	14.10.2024
12.	Last date for submission of objections to provisional list	19.10.2024
13.	Date of issue of final list of prospective resolution applicants	23.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.10.2024
15.	Last date for submission of resolution plans	25.11.2024
16.	Process email id to submit EOI	cirp.meeti@gmail.com

**Note: This Form G shall not affect the ongoing process for the EOI submitted for Lot No. 1 to Lot No. 5 in response to our previous Form G**

**Date: 24<sup>th</sup> September, 2024**  
**Place: Mumbai**

**For Meeti Developers Private Limited**  
**Sd/-**

**Ashok Kumar Golechha**  
**Resolution Professional**

Reg. No: IBBI/IPA-002/IP-N000932/2019-2020/12973

AFA Valid upto 22.11.2024

Correspondence Address of the RP: Flat No. B 703/704, Seventh Floor, River Park CHS Ltd., Dattani Park Road, Thakur Village, Kandivali (East), Mumbai - 400101

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